

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH COURT VI

Item No. 11.

IA(I.B.C)/ 1750(MB)2021 IA(I.B.C)/ 1755(MB)2021
IN C.P. (IB)/4320(MB)2019

CORAM

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **24.04.2024**

NAME OF THE PARTIES : **Jay Nihalani & 11 Ors**

Vs

Marvel Landmark Pvt Ltd

For Applicant : Adv. Esha Malik

For CD : Adv. Vidit Kamat

IBC under Sec. 9

ORDER

1. This is a transferred matter from Bench III to this Bench.
2. Both parties submit that pleadings are complete. List on **15.05.2024**
for final hearing.

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

//SKS//

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)